

**HARYANA VIDHAN SABHA**

**Starred Questions**

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on  
Wednesday, the 7<sup>th</sup> March, 2012.**

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**EXTENSION OF MUNICIPAL COUNCIL LIMIT**

**\*964. SH. GHANSHYAM SARAF, M.L.A.:** Will the Minister of State for Urban

Local Bodies be pleased to state :-

- a) whether there is any proposal under consideration of the Government to extend the urban limit of Municipal Council of Bhiwani Assembly Constituency; if so, the time by which the urban limit is likely to be extended; and
- b) whether it is a fact that names are being changed in House Tax Record in an improper manner in the office of Municipal Council, Bhiwani; if so, the time by which action is likely to be taken against the delinquent officials ?

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**Chandigarh:  
The 29<sup>th</sup> February, 2012**

**SUMIT KUMAR,  
Secretary,  
Haryana Vidhan Sabha**

